

BEFORE THE NATIONAL GREEN TRIBUNAL
 PRINCIPAL BENCH, NEW DELHI
 ORIGINAL APPLICATION NO. 329 of 2015

IN THE MATTER OF:

GRAM PANCHAYAT ARABA ...APPELLANTS(S)

VERSUS

STATE OF RAJASTHAN & ORS ...RESPONDENT(S)

INDEX

SL.NO.	PARTICULARS	PAGE NOS
1.	Progress Report -11 State of Rajasthan, Additional Superintendent of Police, in Charge, Special Task Force (NGT) Jodhpur, Rajasthan	1-14
2.	Proof of Services	15

FILED BY

(PADMALAKSHMI IYENGAR & SNEHA RAVI IYER)
 Additional Advocate General/Advocate for the respondent
 State of Rajasthan

OFF: E-306, Lower Ground Floor
 East of Kailash
 New Delhi-110065

Filed. 09.07.2020

(M):8879780777
 EMAIL:ri.sneha@gmail.com

॥ कार्यालय प्रभारी स्पेशल टास्क फोर्स(एनजीटी), पुलिस आयुक्तालय जोधपुर ॥

क्रमांक :- एसटीएफ/जोधपुर/2020/213

दिनांक 30/04/2020

प्रेषित,

श्रीमति स्नेहा अय्यर
अतिरिक्त अधीक्षक
माननीय राष्ट्रीय हरित प्राधिकरण,
नई दिल्ली।

विषय:- रिट संख्या 329/2015 ग्राम पंचायत अराबा बनाम राजस्थान राज्य
व अन्य में प्रगति रिपोर्ट पेश करने बाबत।

महोदया,

उपरोक्त विषयान्तर्गत निवेदन हैं कि रिट संख्या 329/2015 ग्राम पंचायत अराबा बनाम राजस्थान राज्य व अन्य में माननीय राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में प्रगति रिपोर्ट-11 दिनांक 30.04.2020 को पेश की जानी हैं जिसमें मन् अतिरिक्त पुलिस अधीक्षक प्रभारी स्पेशल टास्क फोर्स एनजीटी जोधपुर को लॉकडाउन होने से यातायात के साधनों की आवाजाही पर रोक होने के कारण व्यक्तिगत रूप से माननीय न्यायालय में प्रस्तुत करने में मजबूरी रहेगी।

अतः श्रीमान जी प्रगति रिपोर्ट-11 जरिये ईमेल से प्रेषित कर निवेदन हैं कि आप इस प्रगति रिपोर्ट को माननीय राष्ट्रीय हरित प्राधिकरण नई दिल्ली में सबमिट कर अनुग्रहित करवाने का श्रम करावें।

सादर


30/04/2020
(सुनील के. पंवार)
अतिरिक्त पुलिस अधीक्षक
प्रभारी
स्पेशल टास्क फोर्स,(NGT)
आयुक्तालय जोधपुर।
sif.jodhpur@gmail.com

प्रतिलिपि:- निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित हैं-

- 01. श्रीमान अति० महानिदेशक पुलिस (यातायात), जयपुर राजस्थान ।
- 02. श्रीमान उप महानिरीक्षक पुलिस (यातायात), जयपुर राजस्थान ।
- 03. श्रीमान पुलिस आयुक्त, पुलिस आयुक्तालय जोधपुर ।


30/04/2020
अतिरिक्त पुलिस अधीक्षक
प्रभारी
स्पेशल टास्क फोर्स,(NGT)
आयुक्तालय जोधपुर।

3

30 April, 2020

To,

**Hon'ble National Green Tribunal
Principal Bench,
New Delhi.**

Subject: - Progress Report – 11 (up to 30-04-2020)

Sir,

The NGT Principal Bench, New Delhi in OA- 329/ 2015 (*Gram Panchayat ARABA V/s State of Rajasthan and Others*) vide order dated 17 May, 12 July, 02 Aug, 30 Aug, 20 Sep, 16 Oct, 11 Dec. 2019, 15 Jan. 2020, 31 Jan. 2020, 24 Feb. 2020, 16 March. 2020 has issued a detailed set of directions to Director General of Police, Rajasthan for due compliance. The present report, which is the Tenth one, is in regard to the compliance made and is in continuation of earlier Progress report- 1, 2, 3, 4, 5, 6, 7, 8, 9 and 10 submitted in Hon'ble NGT.

The details of the action taken by the Special Task Force are as follows –

No.	FIR	Charge Sheet	Pending Investigation	Seized Vehicles	Nakabandi		Total Checked units (Lic.)	
					After Last PR-8	Total Nakabandi till date	After Last PR-9	Total units Checked
1.	40	33	07	8	08	149	04	1131

1. Total 40 FIR's have been registered till now against textile units which were found causing pollution in Jodhpur by the discharge of effluents in an irregular way and were violating the provisions of existing legislations.

(Appendix - 1)

2. After due investigation and field work, Total of Thirty three Charge Sheets have been filed in the concerning court for legal action. After last progress report (No.-10), Three charge sheets have been filed in the concerned court. Efforts are being made to file at least 2-3 more charge sheets early in the court.

(Appendix - 2)

3. List of pending investigation Cases registered by STF.

(Appendix -3)

4. According to the central and state government instructions in view of the increasing outbreak of COVID-19, all types of industrial units are not functioning from 22 March,2020 to till date. (LOCK DOWN)

5. During lockdown, closed factories are regularly checked in all three shifts. During the checking, the factory owner was instructed to follow the lockdown and the guidelines of the government, and provide necessary facilities (Residential, food, mask, and sanitizer) and safety to the employees/Labourers.

6. Regarding disposal of pending cases filed by STF, letters have been sent to the ACP Boranada, ACP Mandore and Station House Officer Boranada, Banar vide letter no. 196 dated 20.04.2020 by incharge of Special Task Force Jodhpur.

(Appendix-4)

7. Regarding disposal of pending cases filed by STF, letters have been sent to the Superintendent of Police, Jodhpur rural, Deputy Superintendent of Police Balesar and Bilara, and Station House Officer Shergarh and Pipar City vide letter no. 197 dated 20.04.2020 by incharge of Special Task Force Jodhpur.

(Appendix-5)

8. The STF has been functioning regularly to fulfil the directions laid down in the order of Hon'ble NGT dt 17 May, 12 July, 02Aug, 30 Aug, 20 Sep, 16 Oct, 2019, 11 Dec, 2019, 15 Jan, 2020, 31 Jan,2020, 24 Feb,2020, 16 March,2020 and regular patrolling in three shifts is going on regularly to check any irregular activity by the textile units.

5

9. Progress Report no. 10, as desired by the Hon'ble NGT vide their order dt 12.07.2019 is being submitted for kind perusal and necessary directions.

With regards,


(Sunil k Panwar)

20/04/2020
Addl. Superintendent of Police
In charge
Special Task Force (NGT)
Jodhpur.

List of FIR Cases

1. FIR No. 305/19dt 02-07-19, PS Basani, Jodhpur.
2. FIR No. 240/19dt 02-07-19, PS Shastri Nagar, Jodhpur.
3. FIR No. 241/19dt 02-07-19, PS Shastri Nagar, Jodhpur.
4. FIR No. 140/19dt 03-07-19, PS Banad, Jodhpur
5. FIR No. 141/19dt 03-07-19, PS Banad, Jodhpur
6. FIR No. 146/19dt 06-07-19, PS Banad, Jodhpur
7. FIR No. 147/19dt 06-07-19, PS Banad, Jodhpur
8. FIR No. 240/19 dt 16-07-19, PS Choupasani Housing Board, Jodhpur
9. FIR No. 105/19dt 26-07-19, PS Jhanwar, Jodhpur.
10. FIR No. 106/19dt 26-07-19, PS Jhanwar, Jodhpur.
11. FIR No. 107/19dt 26-07-19, PS Jhanwar, Jodhpur.
12. FIR No. 108/19 dt 26-07-19, PS Jhanwar, Jodhpur.
13. FIR No. 216/19 dt23-08-19, PS Balesar, Jodhpur.
14. FIR No. 217/19 dt23-08-19, PS Balesar, Jodhpur
15. FIR No. 284/19dt 24-08-19, PS Chopasani Housing Board, Jodhpur.
16. FIR No. 206/19dt 24-08-19, PS Boranada, Jodhpur.
17. FIR No. 207/19dt 24-08-19, PS Boranada, Jodhpur.
18. FIR No. 194/19 dt 25-08-19, PS Banad, Jodhpur.
19. FIR No307/19 dt 27-08-19, PS Mandore, Jodhpur
20. FIR No 174/19 dt 29-08-19, PS Shergarh, Jodhpur
21. FIR No.182/19 dt 05-09-2019, PS Shergarh, Jodhpur.
22. FIR No. 387/19 dt 09-09-19, PS Shastri Nagar, Jodhpur.
23. FIR No. 472/19dt 14-09-19, PS Mahamandir, Jodhpur.
24. FIR No. 203/19dt 24-09-19, PS Shergarh, Jodhpur.
25. FIR No. 211/19dt 10-10-19, PS Shergarh, Jodhpur
26. FIR No. 212/19dt 10-10-19, PS Shergarh, Jodhpur
27. FIR No. 213/19dt 10-10-19, PS Shergarh, Jodhpur
28. FIR No. 347 /19dt 19-12-19, PS Dechu, Jodhpur
29. FIR No. 263/19dt 20-12-19, PS Shergarh, Jodhpur

7

30. FIR No.426/19dt 23-12-19, PS KudiBhagdashani, Jodhpur
31. FIR No. 449/19dt 27-12-19, PS Chopasani Housing Board, Jodhpur.
32. FIR No. 01 /2020 dt 02-01-2020, PS Shergarh, Jodhpur
33. FIR No. 04/2020 dt 09-01-2020, PS Balesar, Jodhpur
34. FIR No. 16/2020 dt 18-01-2020, PS Pipar city, Jodhpur
35. FIR No. 19/2020 dt 24-01-2020, PS Balesar, Jodhpur
36. FIR No. 37/2020 dt 17-02-2020, PS Shergarh, Jodhpur
37. FIR No. 38/2020 dt 18-02-2020, PSBoranada, Jodhpur
38. FIR No. 40/2020 dt 19-02-2020, PS Shergarh, Jodhpur
39. FIR No. 89/2020 dt 19-03-2020, PS Banar, Jodhpur
40. FIR No. 107/2020 dt 21-03-2020, PS Pipar city, Jodhpur

List of Cases (Charge Sheet)

1. FIR No. 240/19dt 16-07-19, PS Chopasani Housing Board, Jodhpur, CS No 216 Dt. 14-08-2019.
2. FIR No. 105/19 dt 26-07-19, PS Jhanwar , Jodhpur, CS No 105 Dt. 30-08-19 Road No. 80 date 11-09-2019 Respective Court AMM No. 3 Jodhpur Mahanagar.
3. FIR No. 106/19 dt 26-07-19, PS Jhanwar , Jodhpur, CS No 91A Dt. 30-08-19 Road No. 80 date 11-09-2019 Respective Court AMM No. 3 Jodhpur Mahanagar.
4. FIR No. 107/19dt 26-07-19, PS Jhanwar , Jodhpur, CS No 92A Dt. 30-08-19 Road No. 80 date 11-09-2019 Respective Court AMM No. 3 Jodhpur Mahanagar.
5. FIR No. 108/19dt 26-07-19, PS Jhanwar , Jodhpur, CS No 106 Dt. 30-08-19 Road No. 80 date 11-09-2019 Respective Court AMM No. 3 Jodhpur Mahanagar.
6. FIR No. 240/19 dt 02-07-19, PS ShastriNagar , Jodhpur, CS No 269 Dt. 25-08-19 Road No. 102 date 28-08-2019 Respective Court AMM No. 7 Jodhpur Mahanagar.
7. FIR No. 241/19 dt 02-07-19, PS ShastriNagar , Jodhpur, CS No 260 Dt. 25-08-19 Road No. 102 date 28-08-2019 Respective Court AMM No. 7 Jodhpur Mahanagar.
8. FIR No. 217/19 dt 23-08-2019, PS Balesar , Jodhpur, CS No 157 Dt. 18-10-19 Road No. 126 date 22-10-19 Respective Court JM Court Balesar Jodhpur.
9. FIR No. 216/19 dt 23-08-2019, PS Balesar , Jodhpur, CS No 152 Dt. 23-10-19 Road No. 128 date 30-10-19 Respective Court JM Court No 3 BalesarJodhpur.
10. FIR No. 387/19 dt 09-09-2019, PS ShastriNagar , Jodhpur, CS No 363 Dt. 30-10-19 Road No. 141 date 14-11-19 Respective Court AMM No. 7 Jodhpur Mahanagar.

11. FIR No. 174/19 dt 24-08-2019, PS Shergarh, Jodhpur, CS No 115 Dt. 04-11-2019 Road No.118 date 14-11-19 Respective Court JM Court No 3 Balesar Jodhpur.
12. FIR No. 284/19 dt 24-08-19, PS Chopasani Housing Board, Jodhpur, CS No 310 Dt. 31-10-2019 Road No.156 date 26-11-2019 Respective Court MM 08 Jodhpur.
13. FIR No. 182/19 dt 05-09-2019, PS Shergarh, Jodhpur, CS No 126 Dt 28-11-2019 Road No.134 date 07-12-19 Respective Court JM Court No 3 Balesar Jodhpur.
14. FIR No. 213/19 dt 10-10-2019, PS Shergarh, Jodhpur, CS No 123 Dt 27-11-2019 Road No.130 date 02-12-19 Respective Court JM Court No 3 Balesar Jodhpur.
15. FIR No. 211/19 dt 10-10-2019, PS Shergarh, Jodhpur, CS No 124 Dt. 27-11-2019 Road No.138 date 12-12-19 Respective Court JM Court No 3 Balesar Jodhpur.
16. FIR No. 140/19 dt 03-07-2019, PS Banar, Jodhpur, FR No 190 Dt. 24-10-2019 Road No.186 date 09-12-19 Respective Court ACMM NO. 5 Jodhpur.
17. FIR No. 141/19 dt 03-07-2019, PS Banar, Jodhpur, FR No 191 Dt. 24-10-2019 Road No.186 date 09-12-19 Respective Court ACMM NO. 5 Jodhpur.
18. FIR No. 146/19 dt 06-07-2019, PS Banar, Jodhpur, FR No 192 Dt. 24-10-2019 Road No.186 date 09-12-19 Respective Court ACMM NO. 5 Jodhpur.
19. FIR No. 147/19 dt 06-07-2019, PS Banar, Jodhpur, FR No 193 Dt. 24-10-2019 Road No.186 date 09-12-19 Respective Court ACMM NO. 5 Jodhpur.
20. FIR No. 194/19 dt 25-08-2019, PS Banar, Jodhpur, FR No 194 Dt. 24-10-2019 Road No.186 date 09-12-19 Respective Court ACMM NO. 5 Jodhpur.

21. FIR No. 305/19 dt 02-07-2019, PS Basani , Jodhpur, CS No 340 Dt. 31-08-2019 Road No. 150 date 18-12-19 Respective Court MM No. 04 Jodhpur.
22. FIR No. 472/19 dt 14-09-2019, PS Mahamandir , Jodhpur, CS No 504 Dt. 11-11-2019 Road No. 102 date 14-12-19 Respective Court ACMM No. 03 Jodhpur.
23. FIR No. 203/19 dt 24-09-2019, PS Shergarh , Jodhpur, CS No 130 Dt. 03-12-2019 Road No. 140 date 16-12-2019 Respective Court JM Court No 3 Balesar Jodhpur.
24. FIR No. 212/19 dt 10-10-2019, PS Shergarh , Jodhpur, CS No 137 Dt. 17-12-2019 Road No. 143 date 19-12-2019 Respective Court JM Court No 3 Balesar Jodhpur.
25. FIR No. 207/19 dt 24-08-2019, PS Boranada, Jodhpur, CS No 154 Dt. 30-11-2019 Road No. 102 date 21-12-2019 Respective Court ACMM No 05 Jodhpur.
26. FIR No 307/19 dt 27-08-19, PS Mandore, Jodhpur CS No 410 Dt. 24-12-2019 Road No. 28 date 12-02-2020 Respective Court MM No 05 Jodhpur.
27. FIR No. 347 /19 dt 19-12-19, PS Dechu, Jodhpur CS No 224 Dt. 31-12-2019 Road No. date 15-02-2020 Respective Court JM Court Balesar Jodhpur.
28. FIR No. 449/ 19 dt 27-12-19, PS Chopasani Housing Board, Jodhpur CS No 03 Dt. 11-01-2020 Road No. 18 date 14-02-2020 Respective Court MM No. 08 Jodhpur.
29. FIR No. 263/19 dt 20-12-19, PS Shergarh, Jodhpur CS No 152 Dt. 31-12-2019 Road No. 10 date 18-02-2020 Respective Court JM Court Balesar Jodhpur.
30. FIR No. 426/19 dt 23-12-19, PS Kudi Bhagdashani, Jodhpur CS No 426 Dt. 31-12-2019 Road No. 18 date 17-02-2020 Respective Court ACM 1 Jodhpur.
31. FIR No. 206/19 dt 24-08-19, PS Boranada, Jodhpur CS No 153 Dt. 30-11-2019 Road No. 15 date 04-03-2020 Respective Court Jodhpur.

32. FIR No. 04/2020 dt 09-01-2020, PS Balesar, Jodhpur, CS No 16 Dt. 04-03-2020 Road No.22 date 07-03-2020 Respective Court JM Court No 3 Balesar Jodhpur.

33. FIR No. 19/2020 dt 24-01-2020, PS Balesar, Jodhpur, CS No 17 Dt. 04-03-2020 Road No. 22 date 07-03-2020 Respective Court JM Court No 3 Balesar Jodhpur.

List of Pending Cases

1. FIR No. 01 /2020 dt 02-01-2020, PS Shergarh, Jodhpur. - Under Investigation.
2. FIR No. 16/2020 dt 18-01-2020, PS Pipar city, Jodhpur -Under Investigation.

3. FIR No. 37/2020dt 17-02-2020, PS Shergarh, Jodhpur. - Under Investigation.
4. FIR No. 38/2020 dt 18-02-2020, PS Boranada, Jodhpur. - Under Investigation.
5. FIR No. 40/2020 dt 19-02-2020, PS Shergarh, Jodhpur. - Under Investigation.

6. FIR No. 89/2020 dt 19-03-2020, PS Banar, Jodhpur. -Under Investigation.
7. FIR No.107/2020 dt21-03-2020, PS Pipar City, Jodhpur. -Under Investigation.

13

Appendix - 4)

॥ कार्यालय प्रभारी स्पेशल टास्क फोर्स (एन.जी.टी.), पुलिस आयुक्तालय जोधपुर ॥
 क्रमांक:-एसटीएफ/एनजीटी/जोधपुर/2020/ 196 दिनांक:- 20/4/2020

प्रेषित

थानाधिकारी

पुलिस थाना बोरानाडा, बनाड़ आयुक्तालय जोधपुर।

विषय- एसटीएफ (एनजीटी) आयुक्तालय जोधपुर द्वारा पर्यावरण संरक्षण अधिनियम 1986 के तहत दर्ज प्रकरणों के अतिशीघ्र निस्तारण के संबंध में।

उपरोक्त विषयान्तर्गत लेख है कि स्पेशल टास्क फोर्स द्वारा पर्यावरण प्रदूषण के संबंध में पर्यावरण संरक्षण अधिनियम 1986 व भादस के तहत पंजीबद्ध प्रकरण आपके थाने में पेंडिंग है। माननीय राष्ट्रीय हरित प्राधिकरण न्यायालय, नई दिल्ली द्वारा पारित आदेश दिनांक 24.02.2020 में निम्न प्रकरण का निस्तारण 15 दिवस में किये जाने हेतु आदेशित किये गये है। प्रकरण का समयावधि में निस्तारण किये जाने हेतु आपको बार-बार स्मरण पत्र लिखे गये है। परन्तु आप द्वारा प्रकरण का निस्तारण अभी तक नहीं किया गया। अतः आपको पुनः निर्देशित किया जात हैं कि निम्न प्रकरण का निस्तारण अतीशीघ्र किया जाकर पालना रिपोर्ट प्रेषित करें। ताकि प्रगति रिपोर्ट माननीय एनजीटी न्यायालय, नई दिल्ली में समयावधि में प्रेषित की जा सकें।

पेंडिंग प्रकरण-

क्र.सं.	मुकदमा नम्बर मय धारा	पुलिस थाना	मुर्तिबा चालान	पेंडिंग समय
01	38/18-02-2020 Us 269,277,336 ipc and 15 EP act 1986	PS Boranada	-	02 माह से अधिक
02	89/19-03-2020 Us 269,277,336 ipc and 15 EP act 1986	PS Banar	-	42 दिनों से

सुनील के. प्रभारी

अतिरिक्त पुलिस अधीक्षक
प्रभारी

स्पेशल टास्क फोर्स (NGT)

आयुक्तालय जोधपुर।

stfjodhpur@gmail.com

प्रतिलिपि-निम्न को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है।

1. श्रीमान पुलिस उपायुक्त, पश्चिम, आयुक्तालय, जोधपुर।

2. श्रीमान सहायक, पुलिस आयुक्त, वृत बोरानाडा, वृत मण्डोर आयुक्तालय जोधपुर।

अतिरिक्त पुलिस अधीक्षक
प्रभारी

स्पेशल टास्क फोर्स (NGT)

आयुक्तालय जोधपुर।

14
(Appendix-5)

। कार्यालय प्रभारी स्पेशल टास्क फोर्स (एन.जी.टी.), पुलिस आयुक्तालय जोधपुर।।
क्रमांक:-एसटीएफ/एनजीटी/जोधपुर/2020/ 102 दिनांक:- 26/4/2020

प्रेषित

थानाधिकारी
पुलिस थाना शेरगढ, पीपाड, जोधपुर ग्रामीण।

विषय- एसटीएफ (एनजीटी) आयुक्तालय जोधपुर द्वारा पर्यावरण संरक्षण अधिनियम 1986 के तहत दर्ज प्रकरणों के अतिशीघ्र निस्तारण के संबंध में।

उपरोक्त विषयान्तर्गत लेख है कि स्पेशल टास्क फोर्स द्वारा पर्यावरण प्रदूषण के संबंध में पर्यावरण संरक्षण अधिनियम 1986 व भादस के तहत पंजीबद्ध प्रकरण आपके थाने में पेंडिंग है। माननीय राष्ट्रीय हरित प्राधिकरण न्यायालय, नई दिल्ली द्वारा पारित आदेश दिनांक 24.02.2020 में निम्न प्रकरणों का निस्तारण 15 दिवस में किये जाने हेतु आदेशित किये गये है। प्रकरण का समयावधि में निस्तारण किये जाने हेतु आपको बार-बार स्मरण पत्र लिखे गये है। परन्तु आप द्वारा प्रकरणों का निस्तारण अभी तक नहीं किया गया। अतः आपको पुनः निर्देशित किया जात हैं कि निम्न प्रकरणों का निस्तारण अतिशीघ्र किया जाकर पालना रिपोर्ट प्रेषित करें। ताकि प्रगति रिपोर्ट माननीय एनजीटी न्यायालय, नई दिल्ली में समयावधि में प्रेषित की जा सकें।

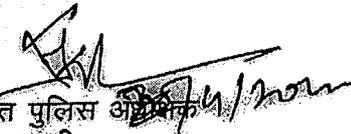
पेंडिंग प्रकरणों की सूची -

क्रसं	मुकदमा नम्बर मय धारा	पुलिस थाना	पेंडिंग समय
01	16/dt 18-01-2020, Us 269,277,336 ipc and 15 EP act 1986	Pipar	तीन माह से ज्यादा
02	01/dt 02-01-2020, Us 269,277,336 ipc and 15 EP act 1986	Shergarh	तीन माह से
03	37/dt 17-02-2020, Us 269,277,336 ipc and 15 EP act 1986	Shergarh	ढाई माह से
04	40/dt 19-02-2020, Us 269,277,336 ipc and 15 EP act 1986	Shergarh	ढाई माह से
05	107/dt 21-03-2020, Us 269,277,336 ipc and 15 EP act 1986	Pipar	40 दिनों से


(सुनील के. पवार)
अतिरिक्त पुलिस अधीक्षक
प्रभारी
स्पेशल टास्क फोर्स, (NGT)
आयुक्तालय जोधपुर।
stf.jodhpur@gmail.com

प्रतिलिपि-निम्न को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है।

1. श्रीमान पुलिस अधीक्षक, जिला जोधपुर ग्रामीण
2. श्रीमान उप अधीक्षक पुलिस वृत्त बिलाडा/शेरगढ जिला जोधपुर ग्रामीण।


अतिरिक्त पुलिस अधीक्षक
प्रभारी
स्पेशल टास्क फोर्स, (NGT)
आयुक्तालय जोधपुर।